

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 12-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100122/2004	CBI EOW Mumbai Vs Ms.Towels India Exports Ltd.	SPP
2	SPL.CASE	100026/2005	State Vs Vishnu Bhaskar Mantri 9	SPP Ashok Bagoria Adv. Varge A-2 A-4
<u>APPEARANCE</u>				
3	SPL.CASE	100533/2020	STATE GOVERNMENT- CBI ACB Vs Surendran Gopalan Nair	

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S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100081/2000	CBI EOW MUMBAI Vs Ms. Kuran Cans Pvt. Ltd. 10	SPP
2	SPL CASE CBI	100025/2009	State of Maharashtra Vs Ashok Sasantrao Kamble and 17 Others	
<u>COMPLIANCE</u>				
3	SPL CASE CBI	100022/2013	The State CBI ACB Vs Shri. Shishir Prabhakar Darkar and Ors.	SPP Ashok Bagoria

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 14-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>JUDGMENT</u>				
1	CRI APPEAL	100869/2016	Gurmeet Singh Jaimal Singh Kohli @ MA 2480/16 @ BA 2348/16 - Applicant Vs Central Bureau of Investigation ACB - The State of Maharashtra - Respondent	Mahendra D. Jain
<u>CHARGE</u>				
2	SPL CASE CBI	100106/2012	The State CBI ACB Vs Jawahar K. Jagiasi and 3 other	SPP. Mr.Sandeep Singh Adv.Girish Kulkarni-A/1, Adv.Shivprasad Pathak-A/4
<u>HEARING BEFORE CHARGE</u>				
3	SPL CASE CBI	100062/2012	The State CBI ACB Mumbai Vs Jawahar Kishinchand Jagyasi and other	SPP. Shri. Sandeep Singh Adv. Shri. Girish Kulkarni

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 15-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>EVIDENCE PART HEARD</u>				
1	SPL CASE CBI	100012/2007	State of Maharashtra CBI ACB Mumbai Vs Sudhakar Gangaram Mistry and 4 others	SPP P.B. GAIKWAD 1,2-Kadam, 4-Ms. Nappinai, 5- Tiwari,6,7-separated
<u>HEARING</u>				
2	MISC APPLN CBI	100109/2020	Balkrishna R. Chaubey Vs CBI (SCB) Mumbai	D. B. Shukla

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 16-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
(Urgent Cases)				
<u>AWAITING R AND P</u>				
1	SPL CASE CBI	100132/2004	State of Maharashtra CBI ACB Mumbai Vs Laxmansingh Pawar and 7 others	SPP O.P.CHAUHAN 1 to 6-Modi, 7- D.Singh, 8- Shingnapurkar
<u>ARGUMENTS</u>				
2	CRI APPEAL	100035/2018	Harish K. Pandya @ MA 142/18 @ BA 110/18 - Appellant / Orig. Accused Vs The State of Maharashtra - CBI, ACB - Respondent	Rekha Singala

**CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ. SHRI. A. L. YAWALKAR
COURT 49 ADDL SESSIONS JUDGE
Criminal Cause List Dated 17-10-2020**

S.No.	Case Type	Case No.	Title	Name of Advocate
HEARING BEFORE CHARGE				
1	SPL CASE CBI	100061/2014	The State CBI ACB Vs Ranjana Vilas Kolge and 3 others	SPP Vimal Soni Adv. Pradhan for all
ADMISSION DENIAL				
2	SPL CASE CBI	100082/2010	The State CBI ACB MUMBAI Vs Dhananjay Kumar Sinha And Others	SPP Mr.Sandeep Singh Adv. Mr. Sayyad-A/1, 3
